

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

5

C.P No. 1119/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Sushma Jain
V/s.
Nirmal Lifestyle Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Senior Counsel Mr. Shyam Mehta and Counsel Mr. Aij Doctor also Advocate Ms. Sonali Aggarwal c/b M/s Jannakar & Associates, Advocates for Applicant		
2.	Simil Purohit a/w Pulkit sharma a/w Ashok Paragme a/w Deepan Dixit. i/b by MAP & Partner	Advocate of Respondent Corporate Defa	

ORDER

CP No. 1119/I&BP/NCLT/MB/MAH/2017

Part heard. List this matter for further hearing on 11.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)